

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **10.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Overseas Bank
Vs
GBJ Hotels Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/279(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/461/(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Roshan Atig for the Applicant.

Ld. Counsel Shri. Angad Mehta for the SRA.

The Respondent / SRA has filed a Memo vide SR. No. 2339 dated 08.05.2024 filing the written submissions as directed by this Tribunal vide order dated 05.04.2024 enclosing the orders.

Ld. Counsel submits that Hon'ble Supreme Court has also dismissed the objections as to the plans by the ex-promoters.

Ld. Counsel for the Applicant seeks and is granted time to file written synopsis.

List the application for hearing on **12.07.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)